

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**LOK SABHA**  
**UNSTARRED QUESTION NO-227**

ANSWERED ON MONDAY, DECEMBER 4, 2023/AGRAHAYANA 13, 1945 (SAKA)

**CA FIRMS**

227. SHRI D.M. KATHIR ANAND

Will the Minister of FINANCE be pleased to state:-

- (a) whether the Government has reduced the engaging of CA firms doing Concurrent Audit, Internal Audit and stock Audits in Nationalised Banks across the country and if so, the details thereof;
- (b) whether the Reserve Bank and Public Sector Banks have decided not to have concurrent audit for Banks having turnover of less than Rs. 40 crore per year and if so, the details thereof; and
- (c) the total number of CA firms engaged by the PSBs in the last 3 years, year-wise and Bank-wise?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(DR. BHAGWAT KARAD)

- (a) The Government does not engage CA firms for doing Concurrent Audit, Internal Audit and stock Audits in Public Sector Banks.

In respect of concurrent audit, Reserve bank of India (RBI) *vide* its Circular dated September 18, 2019, has prescribed that banks should have their own Board approved policy covering sections, including, *inter-alia*, the scope of work to be entrusted to concurrent auditors, coverage of business/branches etc. Accordingly, banks are having their own board approved policy for concurrent audit. Further, Public Sector Banks (PSBs) are having their own board approved policy on scope and applicability of internal and stock audit.

- (b) RBI has apprised that, they have not issued any instruction advising the PSBs not to have concurrent audit for Banks having turnover of less than Rs. 40 crore per year.
- (c) As per information received from RBI, Year-wise and PSBs-wise details of the total number of CA firms engaged as Statutory Central Auditors (SCA) and Statutory Branch Auditors (SBAs), in the last 3 years are annexed:

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## Lok Sabha Unstarred question no. 227, regarding CA Firms

## Number of CA firms engaged by Public Sector Banks in the last 3 years

Sl. No.	Name of the bank	FY 2020-21		FY 2021-22		FY 2022-23	
		No. of SCAs	No. of SBAs	No. of SCAs	No. of SBAs	No. of SCAs	No. of SBAs
1.	Bank of Baroda	5	2115	5	1702	5	1186
2.	Bank of India	3	1372	3	1442	3	1820
3.	Bank of Maharashtra	4	413	4	387	4	299
4.	Canara Bank	4	2128	5	1783	5	1417
5.	Central Bank of India	4	903	4	993	4	816
6.	Indian Bank	5	1148	5	1051	5	901
7.	Indian Overseas Bank	4	666	4	588	4	439
8.	Punjab National Bank	5	2146	5	1875	5	894
9.	Punjab & Sind Bank	4	401	4	371	4	371
10.	State Bank of India	14	4856	12	4006	12	3171
11.	UCO Bank	5	604	4	504	4	377
12.	Union Bank of India	6	2069	6	1701	6	1362

Source: RBI

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